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SLP(Crl.)No. 1985 OF 2001

Mentioned Matter-2 Court No. 6 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1985/2001

(From the judgement and order dated 02/05/2001 in CRLM 4141/00
of The HIGH COURT OF DELHI AT N. DELHI)

J. RAMAN SINGH KHOSLA Petitioner (s)

VERSUS

GOVT. OF N.C.T. OF DELHI Respondent (s)

(With prayer for interim relief)
(With Appln(s). for for anticipatory bail)

Date : 21/05/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. DN. Goburdhan, Adv.

For Respondent (s) Mr. Praveen Swarup, Adv.

UPON being mentioned the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2
The Special Leave Petition is dismissed.

.SP1

(S.Thapar) (Kanwal Singh)@@
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PS to Registrar Court Master@@
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